

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN
&
THE HONOURABLE MR.JUSTICE BASANT BALAJI**

Thursday, the 22nd day of October 2026 / 30th Aswina, 1948
WP(C) NO. 1801 OF 2010(S)

PETITIONER:

ONE EARTH ONE LIFE (REG.NO.S.246/1988), THRISSUR,
REPRESENTED BY MR.TONY THOMAS, AGED 50 YEARS,
S/O. THOMAS, KIZHAKKEKARA HOUSE, IRUMBAKACHOLA,
KANJIRAPUZHA. P.O., PALAKKAD DIST.

RESPONDENTS:

1. STATE OF KERALA, REPRESENTED BY THE CHIEF SECRETARY, SECRETARIAT, THIRUVANANTHAPURAM.
2. THE PRINCIPAL SECRETARY TO GOVERNMENT, DEPARTMENT OF REVENUE, THIRUVANANTHAPURAM.
3. THE SECRETARY TO GOVERNMENT, DEPARTMENT OF FORESTS & WILD LIFE, THIRUVANANTHAPURAM.
4. THE DISTRICT COLLECTOR, IDUKKI.
5. THE DIVISIONAL FOREST OFFICER MUNNAR.

ADDL. R6 IMPEADED

6. VINOD P.K., AGED 34 YEARS, S/O. P.C.KOCHUKUNJU, PUTHUPARAPADIKAL, PALLIVASAL P.O., SECOND-MILE, IDUKKI DISTRICT -685 565.

IS IMPEADED AS ADDITIONAL RESPONDENT NO.6 VIDE ORDER
DATED 05/03/2010 IN I.A.1888/2010.

ADDL. R7 & R8 IMPEADED

7. M/S.KANNAN DEVAN HILLS PLANTATIONS CO. PVT. LTD., KDHP HOUSE, MUNNAR- 685 612, REPRESENTED BY ITS EXECUTIVE DIRECTOR MR.P.M. SRIKRISHNAN.

P.T.O.

8. M/S.TATA TEA LIMITED, SPECIAL PROJECTS OFFICE,
GENERAL HOSPITAL COMPLEX, MUNNAR-685 612,
REPRESENTED BY ITS SENIOR MANAGER- IR
(LEGAL AND ADMINISTRATION) MR.PRATAP RAMDAS.
ARE IMPEADED AS ADDITIONAL R7 & R8 VIDE ORDER
DATED 05/03/2010 IN IA. 3039/2010.
ADDL. R9 IMPEADED
9. S. RAJENDRAN, S/O.SHANMUGHA VELU, AGED 46,
IKKA BHAVAN, IKKA NAGAR, MUNNAR.
IS IMPEADED AS ADDITIONAL R9 VIDE ORDER
DATED 31.05.2010 IN I.A.3471/2010.
ADDL. R10 IMPEADED
10. MAHIN K.U., AGED 28 YEARS, S/O. UMMER,
KUTTAMKULAM, ADIMALY.
IS IMPEADED AS ADDL. R10 VIDE ORDER DATED 06/01/2017 IN
IA.19544/2016.
ADDL. R11 IMPEADED
11. MANJU JINCE, PRESIDENT, BAISON VALLEY PANCHAYAT,
AGED 40 YEARS, D/O. MATHEW, VARANAKUZHIYIL (H),
BAISON VALLEY, IDUKKI.
ADDL. R11 IS IMPEADED AS PER ORDER DATED 13/07/2018 IN
IA.12482/2018.
ADDL. R12 IMPEADED
12. ILLIAS, AGED 57, S/O.SAIDKUNJU, CHOORAVELIL HOUSE,
VELLATHOOVAL P.O., IDUKKI DISTRICT-685 563.
ADDL. R12 IS IMPEADED AS PER ORDER DATED 14/02/2020 IN
IA NO.1/2020 IN WPC.

P.T.O.

ADDL. R13 TO R21 IMPEADED

13. MUNNAR GRAMA PANCHAYATH, REPRESENTED BY ITS SECRETARY.
14. VELLATHOOVAL GRAMA PANCHAYATH, REPRESENTED BY ITS SECRETARY.
15. PALLIVASAL GRAMA PANCHAYATH, REPRESENTED BY ITS SECRETARY.
16. DEVIKULAM GRAMA PANCHAYATH, REPRESENTED BY ITS SECRETARY.
17. CHINNAKKANAL GRAMA PANCHAYATH, REPRESENTED BY ITS SECRETARY.
18. BISON VALLEY GRAMA PANCHAYATH, REPRESENTED BY ITS SECRETARY.
19. SANTHANPARA GRAMA PANCHAYATH, REPRESENTED BY ITS SECRETARY.
20. UDUMBANCHOLA GRAMA PANCHAYATH, REPRESENTED BY ITS SECRETARY.
21. MANKULAM GRAMA PANCHAYATH, REPRESENTED BY ITS SECRETARY.

ADDL. R13 TO R21 ARE SUO MOTU IMPEADED AS PER ORDER
DATED 13/06/2023 IN WPC NO.1801/2010.

ADDL. R22 TO R26 IMPEADED

22. MARAYOOR GRAMA PANCHAYATH, REPRESENTED BY ITS SECRETARY.
23. IDAMALAKUDI GRAMA PANCHAYATH, REPRESENTED BY ITS SECRETARY.
24. KANTHALLOOR GRAMA PANCHAYATH, REPRESENTED BY ITS SECRETARY.
25. VATTAVADA, GRAMA PANCHAYATH, REPRESENTED BY ITS SECRETARY.
26. NATIONAL ENVIRONMENTAL ENGINEERING RESEARCH
INSTITUTE (CSIR-NEERI), NEHRU MARG, NAGPUR-440020.

ADDL. R22-R26 ARE IMPEADED AS PER ORDER DATED 20/06/2023
IN WPC 1801/2010.

ADDL. R27 IMPEADED

27. THE STATE DISASTER MANAGEMENT AUTHORITY,
REPRESENTED BY ITS MEMBER SECRETARY,
THIRUVANANTHAPURAM, KERALA- 695 033.

ADDL. R27 IS SUO MOTU IMPEADED AS PER ORDER DATED
27/06/2023 IN WPC NO. 1801/2010

ADDL. R28 IMPEADED

28. V.MOHANKUMAR, SECRETARY PUBLIC INTEREST PROTECTION ASSOCIATION, MUNNAR, PIN - 685 612.

ADDL.R28 IS IMPEADED AS PER ORDER DATED 01/08/2023 IN IA NO. 9375/2018 IN WP(C) NO. 1801/2010.

ADDL. R29 IMPEADED

29. KERALA KARSHAKA SANGHAM, IDUKKI DISTRICT COMMITTEE, IDUKKI, REPRESENTED BY ITS SECRETARY, ROMEO SEBASTIAN, AGED 49 YEARS, S/O. SEBASTIAN, RESIDING AT KOLLAKOMBIL HOUSE, KALVARI MOUNT P.O., IDUKKI - 685 515.

ADDL.R29 IS IMPEADED AS PER ORDER DATED 01/08/2023 IN IA NO. 3/2023 IN WP(C) NO. 1801/2010.

ADDL. R30 IMPEADED

30. THE DISTRICT POLICE CHIEF, IDUKKI.

ADDL. R30 IS SUO MOTU IMPEADED AS PER ORDER DATED 01/08/2023 IN WP(C) NO. 1801/2010.

ADDL. R31 IMPEADED

31. REJI JAICOB, AGED 54 YEARS, SON OF JAICOB, PRESIDENT, KERALA KARSHAKA UNION (M), STATE COMMITTEE OFFICE, NEAR FIRE STATION, PALACE ROAD, KOTTAYAM - 686 001.

ADDL.R31 IS IMPEADED AS PER ORDER DATED 08/08/2023 IN IA NO. 5/2023 IN WP(C) NO. 1801/2010.

ADDL. R32 IMPEADED

- 32.ATHIJEEVANA PORATTA VEDHI, IDUKKI

(REG NO:IDK/TC/195/2018), REPRESENTED BY CHAIRMAN, C.S RAZAK, AGED 55 YEARS, S/O LATE SAITH KUNJ, CHOORAVELIL HOUSE, VELLATHOOVAL WEST, VELLATHOOVAL P.O., IDUKKI DISTRICT, PIN – 685563

ADDL.R32 IS IMPEADED AS PER ORDER DATED 22/08/2023 IN IA NO. 1/2023 IN WP(C) NO. 1801/2010

ADDL. R33 IMPEADED

33.DEAN KURIAKOSE, AGED 42 YEARS,S/O.A.M.KURIAKOSE,
ANANICKAL HOUSE, PAINGOTTOOR P.O., KULAPPURAM,
MUVATTUPUZHA, ERNAKULAM DISTRICT, PIN 686 671

ADDL.R33 IS IMPEADED AS PER ORDER DATED
22/08/2023 IN IA NO. 4/2023 IN WP(C) NO. 1801/2010.

ADDL. R34 IMPEADED

34.SAJEEV SEBASTIAN, AGED 51 YEARS, S/O SEBASTIAN,
KONDATTUPARAMBIL HOUSE, SHANTHANPARA, PUTHADY P.O,
RAJAPPARA, IDUKKI DISTRICT-685619

ADDL.R34 IS IMPEADED AS PER ORDER DATED
22/08/2023 IN IA NO. 6/2023 IN WP(C) NO. 1801/2010.

ADDL. R35 IMPEADED

35.THE DISTRICT COMMITTEE OF COMMUNIST PARTY OF INDIA
(MARXIST),COM. M JINADEVAN MEMORIAL BUILDING,
CHERUTHONI, IDUKKI COLONY P.O., IDUKKI DISTRICT,
PIN-685602, REPRESENTED BY ITS SECRETARY, C.V.VARGHESE

ADDL.R35 IS IMPEADED AS PER ORDER DATED
22/08/2023 IN IA NO. 8/2023 IN WP(C) NO. 1801/2010.

ADDL. R36 IMPEADED

36.GIGGY DANI,WIFE OF DANI THOMAS, 10-C,
LORDS SKYLINE IMPERIAL GARDENS , PALARIVATTAM,
KALOOR. P.O., DIST. ERNAKULAM,682017

ADDL.R36 IS IMPEADED AS PER ORDER DATED
22/08/2023 IN IA NO. 9/2023 IN WP(C) NO. 1801/2010.

P.T.O.

ADDL. R37 IMPEADED

37. THE UNION OF INDIA, REPRESENTED BY ITS SECRETARY,
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE,
INDIRA PARYAVARAN BHAWAN, CGO COMPLEX LODHI ROAD,
NEW DELHI-110 003.

ADDL. R37 IS IMPEADED AS PER ORDER DATED 05/09/2023
IN WP(C) 1801/2010(S).

ADDL. R38 IMPEADED

38. THE ELECTION COMMISSION OF INDIA,
REPRESENTED BY THE PRINCIPAL SECRETARY,
NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI – 110 001.

ADDL. R38 IS SUO MOTU IMPEADED AS PER ORDER DATED
10/10/2023 IN WP(C) 1801/2010(S)

ADDL. R39 & R40 IMPEADED

39. JOSEPH VARKEY S/O. VARKEY, AGED 79 YEARS,
CHITHRAPURAM. P.O., ANCHAL, DEVIKULAM TALUK,
IDUKKI DISTRICT, PIN-685565

40. LILLY GEORGE W/O. JOSEPH VARKEY, AGED 72 YEARS,
CHITHRAPURAM. P.O., ANCHAL, DEVIKULAM TALUK,
IDUKKI DISTRICT, PIN-685565

ADDL. R39 AND R40 ARE IMPEADED AS PER ORDER
DATED 31.10.23 IN IA 13/23 IN WP(C) 1801/10

ADDL. R41 IMPEADED

41. HIGH RANGE TOTTAM TOZHILALI UNION
REG. NO. 06-7 OF 1996, SANTHANPARA, IDUKKI,
REPRESENTED BY ITS PRESIDENT, V.N MOHANAN,
AGED 60 YEARS, S/O NARAYANAN, VILAYALIL(H),
VATTAPPARA P.O, IDUKKI DISTRICT-685619

ADDL. R41 IS IMPEADED AS PER ORDER DATED
31.10.23 IN IA 16/23 IN WP(C) 1801/10

ADDL. R42 IMPEADED

42. THE DIRECTOR, DIRECTORATE OF SURVEY,
THIRUVANANTHAPURAM - 695 014.

ADDL. R42 IS SUO MOTU IMPEADED AS PER ORDER
DATED 14/11/2023 IN WP(C) 1801/10.

ADDL. R43 IMPEADED

43. THE PROJECT DIRECTOR, NATIONAL HIGHWAY AUTHORITY OF INDIA,
COCHIN - 11, EDAPPILLY, ERNAKULAM.

ADDL. R43 IS SUO MOTU IMPEADED AS PER ORDER DATED
27/03/2024 IN WP(C) 1801/10.

ADDL. R44 & R45 IMPEADED

44. CENTRAL BUREAU OF INVESTIGATION, ACB,
KATHRIKADAVU, COCHIN - 682 017.

45. UNION GOVERNMENT OF INDIA,
REPRESENTED BY SECRETARY TO GOVERNMENT OF INDIA,
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS,
DEPARTMENT OF PERSONNEL AND TRAINING, NORTH BLOCK,
NEW DELHI - 110 001.

ADDL. R44 & R45 ARE SUO MOTU IMPEADED AS PER ORDER
DATED 04/06/2024 IN WP(C) 1801/10.

ADDL. R46 IMPEADED

46. SIBI JOSEPH, S/O JOSEPH, KAIPLAMPLAKKAL, KARIMKULAM,
MANNAMKANDAM.P.O., DEVIKULAM, IDUKKI DISTRICT,
PIN - 685 561

ADDL. R46 IS IMPEADED AS PER ORDER DATED 01/10/2024 IN
IA 12/2024 IN WP(C) 1801/10.

P.T.O.

ADDL. R47 & R48 IMPEADED

47. PEERUMEDU GRAMA PANCHAYATH, PEERMADE, AZHUTHA,

KERALA-685531, REPRESENTED BY ITS SECRETARY.

48. VANDIPERIYAR GRAMA PANCHAYAT, KOTTAYAM-KUMILY ROAD,

VANDIPERIYAR KERALA – 685533, REPRESENTED BY ITS SECRETARY.

ADDL. R47 & R48 ARE SUO MOTU IMPEADED AS PER ORDER

DATED 11/03/2025 IN WP(C) 1801/10.

ADDL. R49 TO R104 IMPEADED

49. VELUSWAMI, S/O SUBBAYA ASSARI, 3/170, SURYANELLI. P.O,
IDUKKI DISTRICT.

50. DAVIDRAJ, S/O SELVARAJ PALACHUVATTIL, SURYANELLI P.O,
IDUKKI.

51. RAJKUMAR, S/O VELUCHAMI, MURUGABHAVAN, SAHAYAPURAM,
CHINNAKKANAL. P.O, IDUKKI.

52. G. ANPURAJ, S/O GANESH, LG STORE, SURYANELLI P.O,
IDUKKI.

53. MANI, S/O CHELLAYYA ASSARI, SELVA LLAM, CHINNAKKANAL. P.O,
IDUKKI.

54. YOHANNAN, PERINGATTU, S/O MATHAI, BISONVALEY. P.O, IDUKKI

55. FRANCIS, S/O JOSEPH, MECHERY (H), PUSHPAGIRI,
BISONVALEY. P.O, IDUKKI

56. SIJU, VARGHEESE, THADATHIL, POTTENKAD. P.O, IDUKKI

57. JOHNY, PELLATHAN HOUSE, POTTENKAD. P.O ,IDUKKI, PIN-685565

58. BIJU, SECRETARY, CPI(M) LOCAL COMMITTEE, 20 ACRE,
BISONVALEY. P.O, IDUKKI

59. ANEESH KUMAR (CORRECTED) S/O DHAMODARAN, KANISSERIL,
THOTTIKANAM P.O, IDUKKI.

ADDRESS OF R59 IS CORRECTED AS " S/O. DHAMODARAN,
KANISSERIL, PALLIKUNNU, THOTTIKANAM P.O., IDUKKI,
PIN - 685 531" AS PER ORDER DATED 26/06/2025 IN
WP(C) 1801/10.

60. V.R RAJEENDRAN S/O RAVUNNI, SIVAGANGA, IRINGALAKUDA. P.O,
THRISSUR

61. BIJU JOHN (CORRECTED) S/O JOHN, MUKALEL, THOTTIKANAM P.O,
IDUKKI.

ADDRESS OF R61 IS CORRECTED AS "S/O JOHN, MUKALEL,
PALLIKUNNU, THOTTIKANAM. P.O, IDUKKI, PIN - 685 531"
AS PER ORDER DATED 26/06/2025 IN WP(C) 1801/10.

62. JOY (CORRECTED) S/O JOHN, MUKALEL, THOTTIKANAM. P.O,
IDUKKI.

ADDRESS OF R62 IS CORRECTED AS "JOY JOHN S/O JOHN, MUKALEL,
PALLIKUNNU, THOTTIKANAM. P.O, IDUKKI, PIN - 685 531"
AS PER ORDER DATED 26/06/2025 IN WP(C) 1801/10.

63. ANSARI T.H, S/O HASSAN THADATHIPARAMBIL, ANTHANPARA

64. KUNJU MUHAMMAD, KAKKADAMPALLIL, SANTHANPARA.P.O., IDUKKI,

65. SERVICE CO OPERATIVE BANK, SANTHANPARA.P.O., IDUKKI,
REPRESENTED BY ITS SECRETARY

66. THANKACHAN, S/O JOSEPH ,PALAKKUNNEL, SANTHANPARA P.O IDUKKI

67. SNBP YOGAM, SANTHANPARA, BRANCH NUMBER 1805,
SANTHANPARA.P.O., IDUKKI, REPRESENTED BY ITS PRESIDENT

68. P.S UMMER, S/O SAIDHU MUHAMMOD, PARAMBIL,
SANTHANPARA.P.O., IDUKKI,

69. SUBBU LAKSHMI, CITY VEEDU, SANTHANPARA P.O, IDUKKI,

70. PANKAJAKSHAN, ELAYARI, SANTHANPARA P.O, IDUKKI

71. SHIJI,KOOTTAKALLIL, SANTHANPARA P.O, IDUKKI

72. PEER MUHAMMOD, SANTHANPARA P.O, IDUKKI

73. KERALA VYAPARI VYAVASAYI EKOPANA SAMITHI, 2445+JX3,
BISON VALLEY.P.O., IDUKKI, PIN- 685565,
REPRESENTED BY ITS SECRETARY.

74. S. SUDARSAN, S/O K. SUNDARA RAJAPERUMAL,
NAGALAKSHMI HOUSE, SANTHANPARA P.O, IDUKKI, PIN-685619

75. NSS KARAYOGAM 4314, SANTHANPARA P.O, IDUKKI, PIN -685619,
REPRESENTED BY ITS SECRETARY

76. JOHN, S/O MARIYAMUTHU, MUTHU COTTAGE, IRACHILPARA,

DEVIKULAM P.O, IDUKKI, PIN- 685613.

- 77. DEIVANA, D/O ANKAMUTHU, LAKSHMI BHAVAN, IRACHILPARA,
DEVIKULAM P.O, IDUKKI, PIN-685613.**
- 78. SHESHURI, S/O NARAYANASWAMI AYYAR, DEVIKULAM P.O,
IDUKKI, PIN-685613**
- 79. RAMACHANDRAN,,NADARAJA VIASAM, DEVIKULAM P.O,
IDUKKI, PIN-685613**
- 80. MUNNAR, SERVICE COOP. BANK, MUNNAR.P.O., PIN-685612,
REPRESENTED BY ITS SECRETARY**
- 81. AYYAMAL, W/O SELVARAJI, IKKANAGAR, MUNNAR.P.O., PIN-685612**
- 82. SELVARAJ S/O MUNIYANDI IKKANAGAR, MUNNAR.P.O., PIN-685612**
- 83. SELVAPAKYAM, S/O RAJ ANTHONIYAR COLONY, NALLATHANNI ROAD,
MUNNAR.P.O., PIN- 685612**
- 84. MUNNAR QUEEN RESORTS, CHITHIRAPURAM, PIN-685565,
REPRESENTED BY ITS MANAGING DIRECTOR**
- 85. M M ANTONY (CORRECTED) S/O MARTIN, MUTHENT HOUSE,
KUMBALANGI P.O.,KOCHI, PIN-682007.**
**ADDRESS OF R85 IS CORRECTED AS "M M ANTONY S/O.MARTIN,
MUTHERIL HOUSE, KUMBALANGI VILLAGE, KOCHI,
ERNAKULAM, PIN-682 007"**
AS PER ORDER DATED 26/06/2025 IN WP(C) 1801/10.
- 86. ALEX (CORRECTED) MOONRIVER RESORT,
CHITHIRAPURAM POWERHOUSE ROAD, CHITHIRAPURAM.P.O.,
IDUKKI - 685565.**
ADDRESS OF R86 IS CORRECTED AS
**"ALEX VACHAPPARAMBIL, MANAGING DIRECTOR, MOON RIVER
RESORT PVT. LTD., DOOR 26/571 VACHA LOFT FLAT NO.5,
RIVER VIEW APARTMENTS, YAT CLUB ENCLAVES, COMMON THURUTH,
ELAMKULAM VILLAGE, ERNAKULAM, PIN- 682 020"**
AS PER ORDER DATED 26/06/2025 IN WP(C) 1801/10.

87. K.V JOSE (CORRECTED) MANAGING DIRECTOR,
VICHUS CONSTRUCTION PVT LTD, KADAVANTHRA, ERNAKULAM,
PIN-682020. ADDRESS OF R87 IS CORRECTED AS
"MANAGING DIRECTOR, VICH00S CONSTRUCTION PVT LTD,
KAKKANATTU HOUSE, DCIDK/6058/2018-C10 I/293928/2024
LAPPALI, PERUMPALLOOR P.O., MUVATTUPUZHA, ERNAKULAM,
PIN - 686 661" AS PER ORDER DATED 26/06/2025 IN
WP(C) 1801/10.
88. VARGHESE KURIAN, MADAPPARAMBIL, NJARAKATTU, KADAVOOR P.O.,
KOTHAMANGALAM, PIN-686671
89. SANTHOSH GEORGE (DIED) GREEN PEPPER RESORTS PVT LTD,
CHEKUTAN MUKK 1, MUNNAR BYPASS, CHITHIRAPURAM.P.O. IDUKKI,
PIN- 685565
90. T.G RAGHU TEA VILLAGE RESORTS, CHITRAPURAM P.O.,
IDUKKI DIST, MUNNAR, PIN - 685565
91. ABDUL KALAM, NADAVELIYIL BREEZE HOUSE, PATTIMATTOM P.O.,
ERNAKULAM, PIN- 682021
92. M.R RAJAN, MATHIRAMPILIL, ANACHAL.P.O.,IDUKKI, PIN-685565
93. SALIM, S/O PAREETH, KAMMALAYIL HOUSE, KOOVALLOOR,
PALLANMANGALAM .P.O. KOTHAMANAGALAM, PIN-686671
94. SHYNAS, ELPARAMBIL HOUSE, SELLIYAMPARA.P.O.,PIN-685563
95. PREETHI PRAKASH,PARAKKATTU HOUSE, NEELESWARAM.P.O., KALADY,
ERNAKULAM, PIN- 683574
96. SEBASTIAN, S/O MATHEW ,KALLUNKAL,KAPPU KARA,
MANJALLOOR.P.O., PIN-686668, MUVATTUPUZHA, ERNAKULAM
97. P.SURESH, (CORRECTED) S/O PRABHAKARAPILLA, ASRA HOUSE,
ELAMKULAM.P.O., PIN-682304.
ADDRESS OF R97 IS CORRECTED AS
" S/O PRABHAKARAPILLAI, MANAGING PARTNER, SURYA HOTELS AND
PROPERTIES, ASRA HOUSE, KALLOOR, ERNAKULAM, PIN - 682 017"
AS PER ORDER DATED 26/06/2025 IN WP(C) 1801/10.

98. S.K VIJAYAN, SASTHAVILASAM,SECOND MILE,PALLIVASAL.P.O.,
PIN-685565
99. P.K PRAKASH,PARAKATTU HOUSE, NEELESWARAM P.O, KALADY,
ERNAKULAM, PIN-683574
100. P.C. RADHA W/O S.K VIJAYAN,SASTHAVILASAM, SECONDE MILE,
PALLIVASAL,.P.O.,PIN-685565
101. JOHN JACOB (CORRECTED), S/O JOHN MICLE,
THYKKOTTATHIL HOUSE, PALLURUTHI P.O., KOCHI,
PIN-682006. THE ADDRESS IS CORRECTED AS "JOHN JACOB,
THAIKKOOTTATHI HOUSE, PALLURUTHY, PALLURUTHY PO ,
KOCHI, ERNAKULAM PIN 682 006" AS PER ORDER
DATED 26/06/2025 IN WP(C) 1801/10.
102. C.C JOHN (CORRECTED), NEYYAPPADATHU HOUSE, PERUMANOOR.P.O.
ERNAKULAM, PIN-682015.
ADDRESS OF R102 IS CORRECTED AS
"NECHOO PADATH, PERUMANOOR, PERUMANOOR S.O., ERNAKULAM,
PIN - 682015" AS PER ORDER DATED 26/06/2025 IN
WP(C) 1801/2010.
103. MANOJ, S/O.SANKKAYYA, HOUSE NO 4/279,,SURYANELLI P.O,
IDUKKI DISTRICT
104. REJI JOY, PADAPURAKKAL @ ANDHIKKATTU, CHINNAKKANAL. P.O,
IDUKKI DISTRICT
- ADDL. R49 TO R104 ARE IMPEADED AS PER ORDER DATED 17/03/2025
IN IA 13/2024 IN WP(C).
- ADDL. R105 TO R141 IMPEADED
105. DIVYA SANTHOSH, W/O. DR. SANTHOSH JOSEPH, MENACHERY HOUSE,
KARUMALOOR VILLAGE, PARAVUR TALUK, ERNAKULAM.PIN- 683511
106. JIBIN THOMAS, S/O. THOMAS ANTONY, KALAYIL PUTHUPARAMBIL,
PONNAMCODE, PALAKKAD.PIN- 678593
107. DR. SANTHOSH JOSEPH, S/O. A A JOSEPH, MENACHERY HOUSE,
KARUMALOOR. PARAVUR TALUK, ERNAKULAM.PIN-683511
108. ANITHA SEBASTIAN, W/O. SEBASTIAN T. ABRAHAM,
THANNIPPARA HOUSE, ELAMKULAM, ERNAKULAM, PIN-682020

109. ALEXANDER VALIYAVEETIL JOHN, NEW LAND MARK APARTMENT,
TAGORE ROAD, NEAR PODAR SCHOOL, SANTACRUZ WEST,
MUMBAI DISTRICT, MAHARASHTRA, PIN-400054
110. KARUPPUSWAMI, S/O. MUTHU, PATTUMALA ESTATE,
PEERMADE VILLAGE, OTTAPALAM, POONGAVANAM. PEERUMEDU,
IDUKKI, PIN-685531.
111. PALANIYAMMA, W/O. KARUPPUSWAMI, PATTUMALA ESTATE,
PEERMADE VILLAGE, OTTAPALAM, POONGAVANAM.
PEERUMEDU, IDUKKI, PIN-685531
112. SURESHKUMAR, S/O. KRISHNANKUTTY NAIR, PERUMBALATHU HOUSE
(VAISHNAVAM), PUTHUR, THEVALAPPURAM WEST, KOLLAM,
PIN-691507
113. ASHA SURESH, SURESHKUMAR, PERUMBALATHU HOUSE (VAISHNAVAM),
PUTHUR, THEVALAPPURAM WEST. KOLLAM, PIN- 691507
114. FERAZ MAJEED, S/O. ABDUL MAJEED, ROSE VIEW, CHANGANASSERY,
KOTTAYAM, PIN-686101
115. SADIQUE K HANEEF, SHALIMAR, CHAMAMPATHAL, KOTTAYAM,
PIN-686517
116. AJITH BALAKRISHNAPANICKER, ANANDANILAYAM, VETTIMUKAL,
KOTTAYAM, PIN-686631
117. DENNY JAMES, S/O. CHACKO V P, THENAKARA, VETTIMUKAL,
KOTTAYAM, PIN-686631
118. DEEPAK, S/O. P N NARAYANAN, DEEPARADHANA, ETTUMANOOR,
KOTTAYAM PIN-686631
119. MATHEW VARGHESE, S/O. ABRAHAM VARGHESE, KAVUNGAL,
VENKURINJI, MANIPUZHA. ERUMELI, KOTTAYAM, PIN- 686013
120. MATHEW K SEBASTIAN, S/O. DEVASIA, KIZHAKKEKKARAKAITHOLIL,
ARAKKULAM, THODUPUZHA, PIN- 685588
121. SAJITHMON ISMAIL, S/O. K M MUHAMMED ISMAIL, KUTTIKATTIL,
KANJIRAPPALLY, KOTTAYAM, PIN- 686507
122. ASHRAF N, S/O. NAGOOR KANIBHAVA, KOLLAMPARAMBIL HOUSE,
KALLARKARA, PEERUMADE VILLAGE, IDUKKI, PIN-685552
123. PRAVEEN JOSE, S/O. JOSEPH, CHENNOTH, CHENGAMANAD,

- POIKKATTUSSERRY, NEDUMBASSERY, ALUVA, ERNAKULAM,
PIN- 683585
124. DHANYA BALAN, D/O. P D BALAN, CHEMMATHUPARAMBIL,
PALARIVATTOM, KARANAKKONAM, ERNAKULAM, PIN-682025
125. SAMEEL, S/O. ABDUL KAREEM, PALLIKASSERIYIL, KURUVAMOOZHI,
MANAGALLOOR, KOTTAYAM, PIN-686509
126. O I NISARUDHEEN, S/O. O M ISMAIL, ORIKKONAL, KOOVAPPALLI,
KOTTAYAM, PIN- 686 518.
127. AFSAL K A, S/O. V A KAREEM, THATTAMPARAMBIL, KUMMANAM,
KOTTAYAM, PIN-686005
128. DEEPESH C B, S/O. P D BALAN, CHEMMATHUPARAMBIL,
PALARIVATTOM, KARANAKKONAM, ERNAKULAM, PIN-682025
129. LIJO PHILIP, S/O. PHILIP, CHIRAYATH, KOOVAPPADY,
PERUMBAVOOR, ERNAKULAM, PIN-683554
130. ST. JUDE CHARITABLE TRUST, REPRESENTED BY MANAGING TRUSTEE,
PLANTER K S ABRAHAM, S/O SEBASTIAN, KUNNUMPURATHU,
PARATHODU, KANJIRAPPALLY. KOTTAYAM, 686512
131. ROBIN K JOSE, S/O. JOSE K M, KUTTIKATTIL, KALLISSERY P.O,
MAZHUKEEZHU, KEEZHMURI, ALAPPUZHA, PIN- 689124.
132. BENNY AUGUSTINE, S/O. AUGUSTINE, NARIKUZHAKUNNEL, PALA,
VELLAPPADU, PALA, KOTTAYAM, PIN- 686 575
133. PIOUS K PAUL, S/O. POULOSE, KOKKATTU, IRINJALAKUDA,
THRISSUR, PIN- 680121
134. LIYO SEBASTIAN, S/O. DEVASSY, MOOLAN HOUSE, AAZHAKAM,
ERNAKULAM, PIN-683577
135. KANNAPPAN M S, S/O. SHANMUGHAN, MELOTHUMALAYIL,
KULAYATTIKARA P.O, ERNAKULAM, PIN-682317.
136. SAJITH JOSEPH, S/O. JOSEPH, KOTTARATHIL,
THRIKKODITHANAM KARA, CHANGANASSERY, KOTTAYAM, PIN-686101
137. SOLLY JOSEPH, D/O. MATHEW JOSEPH, CHERUKARA HOUSE,
KUMARANELLUR, PERUMBAYIKKATTUSSERY KARA,
PERUMBAYIKKATTU VILLAGE, KOTTAYAM.
138. SREYA ELIZABETH CYRIL, D/O. CYRIL PHILIP,
CHERUKARA HOUSE, KUMARANELLUR, PERUMBAIKKATTU P O.,

KOTTAYAM, PIN- 686016

139. CYRIL PHILIP, S/O. C M PHILIP, CHERUKARA HOUSE,
PERUMBAYIKKATTUSSERY KARA, PERUMBAYIKKATTU VILLAGE,
KOTTAYAM, PIN - 686016

140. SAFARULLA, S/O. SAFARUDHEEN, KAROTTU HOUSE,
PAMBANAR KARA, IDUKKI, PIN-685531

141. BENNY LUCKOSE, S/O. LUCKOSE, KAITHATHOTTIYIL,
KURUMULLOOR, KOTTAYAM, PIN-686632

ADDL.R105 TO R141 ARE SUO MOTU IMPEADED AS PER ORDER
DATED 17/03/2025 IN WP(C).

ADDITIONAL R142 IMPEADED

142. P.K. GEORGE, S/O. KURIEN, AGED 63 YEARS,
PANTHIRUPARAYIL HOUSE, MUNNAR P.O., IDUKKI - 685 612.

ADDL. R142 IS IMPEADED AS PER ORDER DATED 01/07/2026 IN
IA 4/2024 IN WP(C).

ADDITIONAL R143 IMPEADED

143. KERALA STATE ELECTRICITY BOARD LIMITED (KSEBL),
REP. BY ITS SECRETARY (ADMINISTRATION), VYDYUTHI BHAVANAM,
PATTOM, THIRUVANANTHAPURAM - 695 004.

ADDL. R143 IS IMPEADED AS PER ORDER DATED 01/07/2026 IN
IA 6/2026 IN WP(C).

Writ petition (civil) praying inter alia that in the circumstances stated in the affidavit filed along with the WP(C) the High Court be pleased to direct respondents 1 and 2 to declare a moratorium on all land deals in Devikulam, Udumbanchola and Peerumedu taluks in Idukki district and to stop all constructions sanctioned at Chinnakkanal, Pallivasal, Devikulam, Udumbanchola and Peerumedu taluks in Idukki district until an inquiry was held into the genuineness of the title deeds, pending disposal of the writ petition in the interest of justice.

P.T.O.

This petition coming again on for orders upon perusing the petition and the affidavit filed in support of WP(C), this Court's order dated 15/10/2026 and upon hearing the arguments of SMT.DAISY A.PHILIPOSE, Advocate for the petitioner, SRI.P.A.MOHAMMED SHAH, ADDL. ADVOCATE GENERAL, SRI.K.C.VINCENT, ADDL. ADVOCATE GENERAL & SRI.RAPHAEL THEKKAN, GOVERNMENT PLEADER for R1 to R5, Addl.R27, Addl.R30 & Addl.R42, SRI.K.RAMAKUMAR (Senior Advocate) along with SMT.SMITHA GEORGE, Advocates for Addl.R6, SRI.JOSEPH KODIANTHARA (Senior Advocate) along with M/S. MATHEWS K.UTHUPPACHAN, BINU MATHEW, TERRY V.JAMES & B.J. JOHN PRAKASH, Advocates for Addl.R7 and Addl.R8, SRI.S.SREEKUMAR, SENIOR ADVOCATE for Addl. R9, SRI.MATHEW A.KUZHаланADAN, Advocate for Addl. R10 and of M/S.MATHEW A.KUZHаланADAN, V. SHYAMOHAN & ANITHA MATHAI MUTHIRENTHY, Advocates for Addl. R11, SRI.G. SREEKUMAR (CHELUR), Advocate for R12, Addl.R108 & R109, STANDING COUNSELS for R13, R16 & R20, SRI.JOICE GEORGE, STANDING COUNSEL for R14, R15, R19, R21 & Addl.R47, SRI.ARUN THOMAS, Advocate for R17 & R25, M/S. N.K.SHYJU, GIREESH PANKAJAKSHAN, ANANYA M. & VISHNU MOHAN, Advocates for R18, M/S. A.S.DILEEP, P.BINOD, K.Y.SUDHEENDRAN, SUSEELA DILEEP, SUDEEP ARAVIND PANICKER and HARITHA HARINATH, Advocates for R22, DEPUTY SOLICITOR GENERAL OF INDIA & SRI.C.DINESH, CENTRAL GOVERNMENT COUNSEL for Addl.R26, Addl.R37 & Addl.R45, SRI.BINOY VASUDEVAN, Advocate for Addl.R28, SRI.D.KISHORE, Advocate for Addl.R29, M/S. AUGUSTINE JOSEPH, TONY AUGUSTINE & AISWARYA E J VETTIKOMPIL, Advocates for Addl.R31, M/S.PEEYUS A.KOTTAM & R.G.RAGESH CHAND, Advocates for ADDL.R32, M/S.ARUN THOMAS & SHINTO MATHEW ABRAHAM, Advocates for ADDL.R33, M/S.ASWATHY KRISHNAN & A.L.NAVANEETH KRISHNAN, Advocates for Addl.R34, SRI.S.SREEKUMAR, SENIOR ADVOCATE along with SRI.LIJI J.VADAKKEDOM, Advocates for Addl.R35, M/S. K.REGHU KOTTAPPURAM, MAHESH R (KOTTAPPURAM) & MURUKESH REGHU, Advocates for Addl.R36, SRI.DEEPU LAL MOHAN, STANDING COUNSEL for Addl.R38, M/S. M.S.RADHAKRISHNAN NAIR & ELIZEBATH GEORGE, Advocates for Addl.R39 & Addl.R40, M/S.K.N.ABHILASH & SUNIL NAIR PALAKKAT, Advocates for Addl.R41, SRI.BIDAN CHANDRAN B.G, STANDING COUNSEL for Addl.R43, SRI. K.P SATHEESAN (SENIOR ADVOCATE) along with SRI.SREELAL WARRIAR, STANDING COUNSEL for Addl.R44, M/S.PHILIP T.VARGHESE, THOMAS T.VARGHESE, ACHU SUBHA ABRAHAM, V.T.LITHA, K.R.MONISHA & JIJO PAUL, Advocates for Addl.R46, SRI.JOMY K. JOSE, STANDING COUNSEL for Addl.R48, M/S. JOICE GEORGE, TOM E. JACOB & LIJI.J.VADAKEDOM, Advocates for Addl.R49, Addl.R52, Addl.R53 & Addl.R104, M/S. SANTHOSH P.PODUVAL, R.RAJITHA & CHITHRA S.BABU, Advocates for Addl.R51, M/S. SRADHAXNA MUDRIKA, MATHEW A KUZHALANADAN, KURIAKOSE VARGHESE & V.SHYAMOHAN, Advocates for Addl.R57, M/S. LIJI.J.VADAKEDOM & ATHUL V. VADAKKEDOM, Advocates for Addl.R63 to Addl.R65, Addl.R68, Addl.R70, Addl.R71, Addl.R74, Addl.R75, Addl.R105 & Addl.R107, M/S. S.S.ARAVIND & TINU ABRAHAM, Advocates for Addl.R66, SRI. A.N.RAJAN BABU, Advocate for Addl.R67, M/S.

D.KISHORE, MEERA GOPINATH & R.MURALEEKRISHNAN (MALAKKARA), Advocates for Addl.R78 & Addl.R79, M/S. M.K.THANKAPPAN & SHAJI A.K., Advocates for Addl.R80, SRI.K.I.SAGEER, Advocate for Addl.R81, M/S. SAJI VARGHESE KAKKATTUMATTATHIL & N.K.KARNIS, Advocates for Addl.R84, M/S. P.B.SAHASRANAMAN, T.S.HARIKUMAR & SANAND RAMAKRISHNAN, Advocates for Addl.R90, M/S. R.RANJANIE & MEERA M, Advocates for Addl.R91, M/S. K.P.SUDHEER & P.ANIRUDHAN, Advocates for Addl.R92, SRI.PEEYUS A.KOTTAM, Advocate for Addl.R87, Addl.R93 & Addl.R94, M/S. L.RAM MOHAN, T.K.SREEKALA & S.PARVATHI, Advocates for Addl.R95 & Addl.R99, M/S. SUMAN CHAKRAVARTHY, K.R.RIJA, BREJITHA UNNIKRISHNAN & SUDEESH K.E, Advocates for Addl.R96, M/S. P.K.SREEVALSAKRISHNAN, S.UNNIKRISHNAN (NELLAD), AKHIL BABU & KRISHNA DAS, Advocates for Addl.R98 & Addl.R100, M/S. M.A.SULFIA & ABDUL JALEEL.A, Advocates for Addl.R103, M/S. SUSANTH SHAJI, ALBIN A. JOSEPH, SIDHARTH O. & NEKHA VARGHESE, Advocates for Addl.R106, M/S. ARUN MATHEW VADAKKAN VADAKKAN, STEFFY V.J., ANIL B. KUMAR, SHIGI GEORGE & ANCY JOY, Advocates for Addl.R113, M/S. SANTHOSH KUMAR G & GOPIKA RAMESH, Advocates for Addl.R115, Addl.R118, Addl.R129 & Addl.R133 to Addl.R135, SRI.AJEESH M UMMER, Advocate for Addl.R117, M/S. BIJU C ABRAHAM, THOMAS C.ABRAHAM & BASIL MATHEW, Advocates for Addl.R120, SRI.BIJU.C. ABRAHAM, Advocate for Addl.R110, Addl.R11 & Addl.R121, M/S. C.S.MANILAL & S.NIDHEESH, Advocates for Addl.R122, M/S. SANTHOSH KUMAR G & GOPIKA RAMESH, Advocates for Addl.R124 to R128, SRI.JOB ABRAHAM, Advocate for Addl.R130, M/S. P.B.SUBRAMANYAN, SABU GEORGE, B.ANUSREE, MANU VYASAN PETER & MEERA P, Advocates for Addl.R131 & R132, M/S. S.SHANAVAS KHAN & S.INDU, Advocates for Addl.R140, M/S. NOEL JACOB, M.S.AMAL DHARSAN & BIJU MATHEW, Advocates for R141, M/S. ELIZEBATH GEORGE, M.S.RADHAKRISHNAN NAIR & SATHY C.B., Advocates for Addl.R142, SRI.AJIT JOY, Advocate for Addl.R143 and of Adv.A.A.SHIBI, ADVOCATE SRI.HARISH VASUDEVAN, AMICUS CURIAE, the court passed the following:

P.T.O.

DEVAN RAMACHANDRAN & BASANT BALAJI, JJ.

WP(C)Nos.1801/2010, 34095/2007, 38462/2018 &
19219/21 & Con.Case(C)No.989/2019

Dated this the 22nd day of October, 2026

O R D E R

Devan Ramachandran, J.

We record with consternation that for the last more than two decades, when these matters have been pending, not much real action appears to have been managed or completed.

2. Our chagrin is because, during the period above, there have been at least six reports on record - beginning from the one settled in the year 2003 by the then Additional Chief Secretary; followed by the report submitted by the Additional DGP (Intelligence) in the year 2004; and then by the Committee headed by the Revenue Secretary in the year 2006. Thereafter, the Revenue Secretary appears to have made another report in the year 2007, containing a comprehensive set of recommendation for the entire territory; which then led to an Action Taken Report by the District Collector in the year 2010. Almost simultaneously, the Special

WP(C) Nos.1801/2010, 34095/2007, 38462/2018
& 19219/21 & Cont.Case(C) No.989/2019

-2-

Officer of the Kerala State Land Bank - who was also the Assistant Land Revenue Commissioner - made the last of the reports dated 11.05.2010.

3. It is intriguing that, in each of the afore reports, there are specific recommendations made; and steps/measures enumerated to tackle the problem we are now encountering.

4. Unfortunately, reports after reports are remaining in the back-burner, without any concrete action being taken. The apparent confusion on account of multiple reports is also taken advantage of by vested interests; coupled by the large number of litigations also launched, on account of corollary action or steps taken.

5. We cannot allow ourselves to be distracted from the main aspects, namely, to get full control over the lands and parcels which are part of the villages and districts in question.

6. The issues are several, no doubt; but unless they are addressed head-on, we will be groping in the dark even after a decade or more.

WP(C) Nos.1801/2010, 34095/2007, 38462/2018
& 19219/21 & Cont.Case(C) No.989/2019

-3-

7. We are firm that it is now time for concrete action at the highest level possible.

8. Sri.K.C.Vincent, learned Additional Advocate General, instructed by Sri.Raphael Thekkan - learned Government Pleader, assured this Court that the Government is serious about bringing order and control over the properties in the districts and villages in question; and are willing to constitute a High Level Special Task Force, to look into the recommendations of the various reports and make a comprehensive evaluation of the same. He added that, this may be in addition to the Special Investigation Team ('SIT'), which is now looking into the issue of fraudulent and bogus 'Pattayams'; and suggested that the two teams can act in consonance with and complementary to each other.

9. Sri.P.V.Dinesh, learned Senior Counsel, instructed by Sri.Praveen S. - learned counsel for the petitioner in W.P(C) No.26324/2022, also argued for the proposition that, unless immediate and stern steps are taken, things may spiral out of hand; and he, in fact, added that it would not be necessary for any further

WP(C) Nos.1801/2010, 34095/2007, 38462/2018
& 19219/21 & Cont.Case(C) No.989/2019

-4-

report to be obtained because everything has already been stated in the aforesaid ones.

10. Smt.Daisy A. Philipose - learned counsel for the petitioners in these matters, submitted that, had the reports above listed, been looked into comprehensively by a competent body, matters would not have come to this level, as we now see. She beseeched to this Court to constitute a powerful Committee, with power to address the issues, without procrastination.

11. Sri.Harish Vasudevan - learned *Amicus Curiae*, adopted most of the submissions of the learned counsel on both sides; but impressing upon us the necessity for decisive action to be initiated. He suggested that the present head of the 'SIT', as also a former District Collector of Idukki, can be drafted into a new Committee, along with others of the choice of this Court; but saying that such Committee/Force would be in a position to do what this Court sets out to achieve, only if given sufficient time and relieved of other responsibilities. In other words, Sri.Harish Vasudevan advocated the constitution of a team exclusively for the

WP(C) Nos.1801/2010, 34095/2007, 38462/2018
& 19219/21 & Cont.Case(C)No.989/2019

-5-

purpose of looking into the issue of the areas in question and nothing else.

12. We are aware that there is a 'Monitoring Committee' constituted by this Court; and we have, in our earlier orders, recorded the objection of Sri.Harish Vasudevan that they are not effective because, its members have been mulcted other responsibilities as part of their official status.

13. As said prefatorily, time has now come for concrete action and not merely words. There is no point in this Court issuing orders after orders, when the earlier ones remain without effective implementation, or enforcement.

14. The reports of the Committees/Officers above mentioned speak volumes; but no one has heard the real voices hidden in them. It is now time to hear, chronicle and implement them.

15. We, therefore, propose the constitution of a 'Special Task Force', with Officers of the Revenue, Police and such other Departments of the Government, as also the learned *Amicus Curiae* and Advocates of our

WP(C) Nos.1801/2010, 34095/2007, 38462/2018
& 19219/21 & Cont.Case(C) No.989/2019

-6-

choice. The felicitous mix of persons in the Task Force to be so constituted - both from the angle of enforcement and recommendations - would be vital to the endeavour. The recommendations in the reports of the aforementioned Committees will have to be incisively examined and evaluated without exception; and the course forward charted in a manner that will not be found wanting. This requires commitment, perseverance, and, above all, determination.

16. We, therefore, adjourn this matter to be called on 29.10.2026; on which day, we direct the Government to propose the names of Officers who can be spared for a minimum period of six months exclusively as members of the 'Special Task Force'. The duty of this Force would be to examine and implement the recommendations in the reports; and complete requisite actions. The Government, therefore, must also keep in mind specifically that necessary powers and responsibilities be vested in the members, as per the applicable statutory and legal schemes.

We, however, clarify that our orders cannot be

WP(C) Nos.1801/2010, 34095/2007, 38462/2018
& 19219/21 & Cont.Case(C)No.989/2019

-7-

confused with the responsibilities now entrusted to the 'SIT', whose primary obligation is to find out the veracity of the 'Pattayams' and other documents; but the 'Special Task Force' that we are proposing will have much larger and comprehensive responsibilities, which we will elaborate in our orders to come.

Sd/-

DEVAN RAMACHANDRAN

JUDGE



Sd/-

BASANT BALAJI

JUDGE

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